(c) the countries from which urea is being imported at present; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) Import of Urea is canalised through Minerals and Metals Trading Corporation (MMTC). However, National Fertilizers Limited, (NFL) Pyrites Potash and Chemicals Limited (PPCL), State Trading Corporation of India Limited (STC) and Indian Potash Limited (IPL) have also been authorised to import urea during 1995-96.

(c) and (d) Urea is mainly imported from producers in CIS, Gulf and East European Countries and also through sole selling agents and traders located all over the world.

गुजरात में भारतीय खाद्य निगम द्वारा गोदामों की स्थापना

2196. भी गोपाल सिंह जी॰ सोलंकीः

क्या खाद्य मंत्री यह बताने की कुपा करेंगे किः

(क) क्या केन्द्रीय सरकार गुजरात के ऐसे जिलों में जहां भारतीय खाद्य निगम के इस समय कोई कार्यालय / गोदाम नहीं हैं वहां पर निगम के कार्यालय/गोदाम स्थापित करने का विचार कर रही है:

(ख) ऐसे जिलों की संख्या कितनी है जहां भारतीय खाद्य निगम के पूर्णकालिक कार्यालय/गोदाम कार्य कर रहे हैं और दूर-दराज के जिलों में खाद्यात्रों की आपूर्ति की जा रही है:

(ग) क्या सरकार द्वारा इन गोदामों और कार्यालयों
की समय-समय पर पनरीक्षा की जा रही है;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ङ)यदि नहीं, तो इसके क्या कारण है?

खाद्य मंत्री (श्री अजित सिंह): (क) जी, हां।

(ख) गुजरात राज्य में 19 राजस्व जिलों में से भारतीय खाद्य निगम के पास 15 जिलों में अपने/किराये के अथवा दोनों प्रकार के गोदाम हैं। गुजरात के सभी राजस्व जिले इन गोदामों से सम्बद्ध हैं जहां से खाद्यात्री की आवश्यकता पूरी की जाती है।

(ग) जी, हो।

(ध) भारतीय खाद्य निगम सरकार द्वारा दिये गये आर्थिक अनुदेशों को घ्यान में रखते हुये अपने कार्यालयों के पुनर्गठन करने विषयक प्रस्ताव की नए सिरे से जांच कर रहा है।

(ङ) प्रश्न नहीं उठता।

100% EOUs in Karnataka

2197. SHRI K. RAHMAN KHAN: Will the Minister of COMMERCE be pleased to state:

(a) the number of 100% Export. Oriented Units registered in Karanataka during 1993-94, 1994-95 and so far in 1995-96;

(b) the total export made by these units during this period;

(c) whether Government is considering to set up a separate Export Zone in Karnataka; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The number of 100% Export Oriented Unit approved in Karnataka from 1993-94 onwards in as follows:—

1993-94	:	52
1994-95	:	70
1953-96	:	62
(Upto November,		95)

(b) The export made by Export Oriented Units in Karnataka during the same period is as follows:—

•		(Rs. in Crores)
1993-94	:	697.40
1994-95	:	678.44
1995-96	:	426.55
		(Provisional)
(April-Sept.	, 95)	

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(c) and (d) Keeping in view the availability of funds and the need to optimise the infrastructural facilities in the existing Export Processing Zones, there is no proposal at present for the Central Government to set up new Zones in the country. However, Export Processing Zones can now be establised by the State Government or in the joint / private sectors after obtaining Government of India's approval.

Intra-State Restrictions on Trade and Commerce in U.P.

2198. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of COMMERCE be pleased to state: to Questions 204

(a) what are the Intra-State restrictions on trade and commerce in Uttar Pradesh;

(b) the reasons and justifications thereof; and

(c) the steps taken to promote trade and commerce in U.P.?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c) The details are being collected and will be laid on the Table of the House.

> The House then adjourned at four Minutes past eleven of the clock till eleven of the clock on Tuesday, the 19th December, 1995.